(d) by when, they will be granted citizenship?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. Some Hindus have migrated from Pakistan and have settled in India.

(b) to (d) As per rule 11 and 12 of the Citizenship Rules, 2009, an application for grant of Indian citizenship is to be submitted by the applicant to the Collector/DM/DC within whose jurisdiction the applicant is ordinarily a resident. The Collector/DM/DC after satisfying himself regarding eligibility of the applicant to become a citizen of India, forwards the application to the State Government/UT administration. The State Government forwards the application, along with its recommendation, to the Ministry of Home Affairs. 148 applications of such Hindus for grant of Indian Citizenship were received in this Ministry for consideration from the State Government of Punjab during the last three years i.e. 2009, 2010 and 2011. Out of the 148 applications, 16 applications have been accepted for grant of India citizenship. 119 applications are pending for want of various requisite documents and 13 applications have been rejected..

Educating Motorists for Safe Driving by Delhi Police

1640. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Delhi Police officers are basking in the glory of prosecution figures rather than streamlining the chaotic traffic in Delhi;
 - (b) if so, the reasons therefor;
 - (c) whether the rate of prosecution for traffic violations have gone up; and
- (d) if so, what steps Delhi Police is undertaking to educate motorists for safe driving instead of unnecessary challenging them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Sir. It is incorrect to say that Delhi Police officers are basking in the glory of prosecution figures rather than streamlining the chaotic traffic in Delhi. In order to tackle the situation in a comprehensive manner in the NCT of Delhi, the Delhi Traffic Police have prepared a Traffic Management Plan, which is based on the principles of road safety education, regulation, enforcement and engineering solutions. Based on this Traffic Management Plan, the Delhi Traffic Police have taken a number of steps to decongest and streamline the traffic in the NCT of Delhi.

(c) The details of prosecution along with percentage of variation for the year 2009, 2010, 2011 and 2012 (up to 29.02.2012) are given below:

128

Year	No. of challans	Percentage of variation
2009	3448592	
2010	2606011	24.43(-)
2011	3051505	17.09(+)
2012 (up to 29.02.2012)	479611	

(d) Delhi Traffic Police, to educate all road users, adopt the methodology which includes interactive lectures, classroom mode of teaching, film shows, display of mobile exhibition vans, organizing quiz/painting/debate competitions, practical training at five Traffic Training Parks. In addition, Delhi Traffic Police organizes regular road safety awareness programmes/workshops for various categories of road users such as commercial vehicle drivers, TSR drivers, pedestrians, bus commuters, cyclists, two-wheeler drivers, drivers of private four-wheeled vehicles, drivers of Government organizations etc. Besides, advertisements are inserted in the leading newspapers for education and guidance of the motorists on important traffic rules etc.

Nexus between Naxalites and ISI

†1641. SHR1 SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether evidences of nexus between naxalites and ISI have started to surface;
 - (b) whether a Chief Minister has expressed concern in this regard;
 - (c) if so, whether this matter has been investigated; and
 - (d) if so, the details of its prevalence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) There is no direct evidence at present disclosing nexus between the CPI (Maoist) and ISI. However, a close watch is being maintained in this regard.

(b) to (d) None of the Chief Ministers of LWE-affected states have formally communicated any information in this regard to the Government of India. However, as mentioned in the earlier part of the answer, security agencies are continuously monitoring this aspect.

Rape victims

†1642. SHRI OM PRAKASH MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

[†] Original notice of the question was received in Hindi.